GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

STARRED QUESTION NO:306 ANSWERED ON:12.02.2014 PROGRESS UNDER RAY Siddeswara Shri Gowdar Mallikarjunappa;Singh Baba Shri K.C.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the achievements of the preparatory phase of Rajiv Awas Yojana (RAY) which concluded in June 2013;
- (b) whether all the States have submitted their Slum Free City Plan of Action (SFCPoA) and Detailed Project Reports (DPRs);
- (c) if so, the details thereof including the number of projects approved, cities included from each State and the funds approve/released so far;
- (d) whether certain percent of RAY homes are earmarked for the Economically Weaker Sections and if so, the details thereof; and
- (e) the plan of action for the tilmely implementation of the projects in the second phase of RAY?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION {DR. (Ms.) GIRIJA VYAS}

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 306 FOR 12.02.2014 REGARDING PROGRESS UNDER RAY

- (a): Rajiv Awas Yojana (RAY) was launched in two phases; the preparatory phase in June 2011 for a period of two years which ended in June 2013 and implementation phase in September, 2013 for the period of 2013-2022. 55 projects with 42488 Dwelling Units at a total project cost of Rs, 2479.82; crore with central share of Rs. 1367.49 crore have been sanctioned under the preparatory phase.
- (b) & (c): The list off cities included under RAY is at Annexure-I. The list of cities who have submitted Slum Free City Plan of Actions (SFCPoAs) is at Annexure-II. The details of Detailed Project Reports (DPRs) approved are at Annexure-IM. v
- (d) Under RAY, slums are taken for redevelopment/upgradation/relocation on `whole slum` basis including Economically Weaker Sections (EWS).
- (e) Rs. 35,810 crore are allocated for RAY including spitl over liabilities. For timely implementation of the scheme, the Ministry has taken the following steps:
- i. This Ministry has constituted an inter-ministerial Centrall Sanctioning and Monitoring Committee (CSMC) for sanctioning & monitoring timely implementation of the scheme.
- ii. Central financial support in the prescribed proportion is; provided to States to undertake preparatory activities under RAY such as slum survey, GIS mapping of slums, GIS-MIS integration, preparation of Slum-free City Plan of Action and Detailed Project Reports.
- iii. Detailed guidelines/instructions on various aspects of RAY implementation have been issued to States/UTs under RAY for successful implementation of the scheme.
- iv. Periodic capacity building and training activities are undertaken at national, regional, state and city levels to train city/state level functionaries.
- v. Periodic review meetings are held at various levels with the concerned officials to expedite Slum-free City Plans of Action, Preparation of Detained Project Reports and implementation of projects.